

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2209
ANSWERED ON:06.08.2010
SUPPORT GUARANTEES IN IFCI
Naik Shri Shripad Yesso;Patil Shri A.T. Nana

Will the Minister of FINANCE be pleased to state:

- (a) the details of the financial assistance/support guarantees provided by the Government of India to IFCI Ltd., after its registration as a company under the Companies Act, 1956;
- (b) the purposes for the said financial assistance;
- (c) whether the Government proposes to convert the amount of optionally convertible debentures into equity; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a): The year-wise details of financial assistance provided to IFCI by the Government of India since its registration as a company are as under:

Year	Amount (Rs. in crore)
2001-2002	400.00
2002-2003	523.00
2003-2004	1573.00
2004-2005	316.00
2005-2006	300.00
2006-2007	220.31
Total	3332.31

(b): The Financial assistance was meant to prevent default, mitigate systemic risks, safeguard the interest of small investors and salvage the credibility of the financial system.

(c) & (d): The matter relating to Optionally Convertible Debentures is under consideration of the Government.